

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
23.6.98		<p>It is submitted by the learned Counsel for the petitioner that he does not want to pursue this O.A. and he may be permitted to withdraw the same. In view of this O.A. is disposed of as withdrawn.</p> <p>Sri L. Nalapatra appearing on behalf of respondents is present and leave.</p> <p style="text-align: right;">Vom 3/7/98 R.C. - 2000 - 848 Member (1)</p>	<p>Notice with copy of the order No. 1 dt. 28.1.98 sent to all respondents by registered post.</p> <p>A.D.</p> <p style="text-align: right;">3/7/98</p> <p style="text-align: right;">A.D. - broom</p> <p>R-1 & R-2 not returned.</p> <p>R-3 to R-5 has no appearance.</p> <p style="text-align: right;">R.A. - Bench 2/3</p> <p style="text-align: right;">A.D. - broom</p> <p>R-1 & R-2 not returned.</p> <p style="text-align: right;">R.A. - Bench 17/4 counter has been filed for admission.</p> <p style="text-align: right;">R.A. - Bench 2/6</p>